

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:267
ANSWERED ON:14.03.2012
CBI INVESTIGATION
Hussain Shri Syed Shahnawaz

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the total number of cases being investigated by CBI in Bihar during the last three years alongwith the details thereof; and
- (b) the number of cases where investigation has been completed and the number of cases still under investigation alongwith the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PERSONNAL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE. (SHRI V. NARAYANASAMY)

(a) & (b): So far as CBI in concerned, it has registered total 97 cases relating to the State of Bihar during the last 3(three) years i.e. 2009, 2010, 2011 & 2012 (upto 29.02.2012). Out of these, investigations have been completed in 73 cases and the remaining 24 cases are still under investigation. The details of these cases are mentioned at Annexure.